

Sixteenth Loksabha

pan>

Title: Introduction of the Working Women (Basic Facilities and Welfare) Bill, 2018.

DR. UDIT RAJ (NORTH WEST DELHI): I beg to move for leave to introduce a Bill to provide for the protection of women from discrimination and for the basic facilities like creche, recreational facilities, maternity benefits, hostel and transport facilities, and for the welfare measures to be taken by the employers and the State for the women employees working in Government establishments; public sector enterprises including banks and ports, educational institutions including universities, colleges and schools, factories, mines, plantations, agricultural fields, orchards and such other places and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“ That leave to introduce a Bill to provide for the protection of women from discrimination and for the basic facilities like creche, recreational facilities, maternity benefits, hostel and transport facilities, and for the welfare measures to be taken by the employers and the State for the women employees working in Government establishments; public sector enterprises including banks and ports, educational institutions including universities, colleges and schools, factories, mines, plantations, agricultural fields, orchards and such other places and for matters connected therewith or incidental thereto. ”

*The motion was adopted.*

\*\* the BilDR. UDIT RAJ: Sir, I introduce